THE CENTRAL ADMINISTRATIVE TRIBUNAL IN

CUTTACK BENCH, CUTTACK

	43		641	
			O.A./ T.A./R.A. No	95
			B. C. Malix Applica	
			Versus	nt(s)
		•••	CP N. 9 COR Respon	dent(s)
C. N			V	Office note as to
Sr. No	Date	2	Orders	action (if any) taken on order
				21.0. of 15 sol=
			REGISTER	zic filed,
			Su	n ,
			Registrar	M2
1	30-1	0-9	Heard the learned counsel for the applicant and Shri Ashok Misra, lea	ned
			S.C. (Central). When the learned counse for the applicant is asked to	1
			the state of the s	2.110
			show how there is cause of action	on this application
ly .			to be interfered with by this Tribunal,	19, the opplicant
			he seeks permission to withdraw	has prayed for
*			this application. Permission granted.	In this applications cys 19, the applicant has prayed for continuation & regularia
			Application rejected as withdrawn.	therice.
	-		S v	tor Registrations.
			VICE-CHAIRMAN	7
				S S
			MEMBER (ADMN.)	30/2190-
				Oly A.
				30.10.
				Realt of
				Jerrie
				for Adams Rom 2
				Stay.
				J
				III Bench
-				A G G G